POST OFFER PUBLIC ANNOUNCEMENT TO THE ATTENTION OF THE SHAREHOLDERS OF THE ETHELBARI TEA COMPANY (1932) LIMITED

Registered Office: 24, R. N. Mukherjee Road, Kolkata 700001

The details subsequent to the completion of the Offer with respect to Public Announcement (**"PA"**),published on December 15, 2010, and Corrigendum to the PA (**"Corrigendum"**) published on March 17, 2011, (**PA and Corrigendum collectively referred to as "Announcements"**) issued by Dalmia Securities Private Limited (**"Manager to the Offer"**) on behalf of **Jashbhai Patel and Sons HUF, Kantaben A Patel, Niraj Patel, Bipin Bhai Patel, Danish Nirajbhai Patel, Ansuyaben Patel, Bipinbhai & Sons HUF, Niraj Kumar Patel HUF, Nita Patel, Hemang Mahendrabhai Patel, Mahendra Kumar Patel, Pritaben Patel, Mahendra Kumar & Sons HUF and Arpana Patel** (the **"Acquirers"**) under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the **"SEBI (SAST) Regulations"**) to acquire 10,000 fully paid up equity shares of face value Rs. 10/- each (**"Shares"**), representing 20.00% of the paid up/ voting capital of the Target Company at a price of Rs. 1,384 payable in cash (**"Offer"**), are as under:

1.	**Name of the Target Company**	The Ethelbari Tea Company (1932) Limited
2.	**Name of Acquirers**	Jashbhai Patel and Sons HUF, Kantaben A Patel, Niraj Patel, Bipin Bhai Patel, Danish Nirajbhai Patel, Ansuyaben Patel, Bipinbhai & Sons HUF, Niraj Kumar Patel HUF, Nita Patel, Hemang Mahendrabhai Patel, Mahendra Kumar Patel, Pritaben Patel, Mahendra Kumar & Sons HUF and Arpana Patel
3.	**Name of the Manager to the Offer**	Dalmia Securities Private Limited
4.	**Name of the Registrar to the Offer**	Maheshwari Datamatics Private Limited
5.	**Offer Details**	
(a)	Date of Opening of the Offer	March 21, 2011
(b)	Date of Closure of the Offer	April 9, 2011

6. **Details of the acquisition:**

Sr. No.	Item	Proposed/Disclosed in the offer document		Actuals	
1.	Offer price	Rs. 1,384/- per equity share		Rs. 1,384/- per equity share	
2.	Share holding of Acquirers(No. & %) before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU/SPA or market purchases (No. & %)	**39,917 (79.83%)**		**39,917 (79.83%)**	
4.	Shares acquired in the open offer (No & %)	10,000 (20.00%)		4,010 (8.02%)	
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 1,38,40,000		Rs. 55,49,840	
6.	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)	N.A.		NIL	
	6.1 Name of the Acquirer				
	6.2 Price of the shares acquired				
	6.3 No of shares acquired				
	6.4 % of shares acquired				
7.	Post offer share holding of Acquirers (No & %) (2+3+4+6)	49,917 (99.83%)		43,927 (87.85%)	
8	Pre & Post offer share holding of public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		Note 1		**Note 2**	
	(Fully paid up equity shares) **[No]** **[%]**	**10,083** **20.17**	**83** **0.17**	**10,083** **20.17**	**6,073** **12.15**

Note

1. The promoters other then Parties to SPA were eligible to participate in the open offer in the same manner as the public shareholders were eligible to participate and hence their holding (i.e 3,430 equity shares) classified as public shareholding for the purpose of open offer.
2. The promoters other than Parties to SPA have offered 3,330 equity shares in the open offer

7	**Status of the escrow account, whether released or not**	Total Amount deposited in Escrow Account is Rs. 1,38,40,000 Rs. 55,49,840 transferred to special account for making payment to the shareholders. The balance amount lying in the escrow account is being refunded to the Acquirers
8.	**Payment of interest, if any, to the shareholders along with the details thereof**	Not Applicable
9.	**Status of investor complaints received, if any**	No Investor Complaints relating to the Offer

Terms used but not defined in this Announcement shall have the same meaning as assigned in the Announcements. The Acquirers accepts full responsibility for the information contained in this Announcement and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations. This Announcement would be available on the SEBI website http://www.sebi.gov.in

ISSUED BY: MANAGER TO THE OFFER

Dalmia Securities Private Limited

Dalmia Securities Private Limited

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Mumbai -400 020 **Phone:** + 91- 22-30272827/28; **Fax::**+91-22-30272820
Website: www.dalmiasec.com; **Email:** open.offer@dalmiasec.com
Contact Person: Mr. Indrajit Bhagat/Ms. Riddhi Ghelani

On behalf of Acquirers

Jashbhai Patel and Sons HUF, Kantaben A Patel, Niraj Patel, Bipin Bhai Patel, Danish Nirajbhai Patel, Ansuyaben Patel, Bipinbhai & Sons HUF, Niraj Kumar Patel HUF, Nita Patel, Hemang Mahendrabhai Patel, Mahendra Kumar Patel, Pritaben Patel, Mahendra Kumar & Sons HUF and Arpana Patel.

Place : Kolkata
Date : April 21, 2011